

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

C.P.95(ND)/2014

IN THE MATTER OF:

Mr. Ashish Gaur Applicant/petitioner
Vs.
M/s. Siddhant Stones Pvt. Ltd.& Ors. Respondents

Order under Section 397/398 of the Companies Act

Order delivered on 15.09.2017

Coram:

CHIEF JUSTICE (Retd.) M.M.KUMAR
Hon'ble President

Shri R. VARADHARAJAN,
Hon'ble Member(Judicial)

For the Applicant/petitioner : Mr. Amit Yadav, Advocate

For the Respondent :

ORDER

Written synopsis are taken on record.

List the matter for arguments on 30th October, 2017 as per the request made by the learned Counsel for the petitioner.

— Sd —

(CHIEF JUSTICE M.M.KUMAR)
PRESIDENT

— Sd —
(R. VARADHARAJAN)
MEMBER(JUDICIAL)

15.09.2017
V. Sethi